

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *256**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

ALLEGED SEXUAL HARASSMENT OF WOMEN POLICE PERSONNEL

***256. SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a group of women personnel in Delhi Police had submitted a complaint against one of their superior officers, alleging sexual harassment and if so, the details thereof;

(b) whether any legal action has been taken so far;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps being taken by the Government to protect the women police personnel in Delhi Police from such harassment?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *256 FOR 13.03.2018.

(a) to (c): Delhi Police has reported that during the last three years, one complaint was received where a group of women police personnel posted in Provisioning & Logistics Unit of Delhi Police had complained against their Inspector. On the basis of the complaint, a Departmental Enquiry has been initiated against the Inspector.

(d): A “Central Internal Complaint Committee” is functioning in Delhi Police. Besides, as per the existing guidelines “Internal Complaint Committees” have been formed in all Districts/Units to look into the alleged incidents of sexual harassment at work place.
